Declaration or Assets and Liabilities



Year 2022-23

I, Sanjay Kumar-3 son/daughter/wife of Late Giraja Prasad aged about 56 Years, belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

^ `	1202	T	,		100 400	Acceptable of	T
	SI. No.	Description	Self	Spouse name (s) (Smt. Gita Kumari)	Dependant 1 (Son) Nirankar	Dependant- 2 (Son)	Dependant- 3
15	(i)	Cash	10,000	55,000	7,000		-
((ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	41,802.96/-	About-65,000/-BOI Savings Account	About- 16,000/-SBI Saving Account	-	-
	(iii)	Bonds, Debentures and shares in Companies	44,381.08 (share)	6,000/- F.D. Sahara India)	About- 9,40,000/- (share& MF)-	-	-
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(LIC Policy No- 513771664) Rs. 3577/- annual Premium		(LIC Policy No- 519386281) Rs. 3133/- annual Premium	<u>-</u>	•
	(v)	Motor Vehicles (details of make, etc.)	BR-01-AZ- 0696 (2010)Bike Hero	-	BR-01-EW- 9740 (2020)Bike Honda	-	-
	(vi)	Jewellery (give details of weight and value)	Gold-25 gram Approx - 1,25,000/-	Gold-60 gram Approx- 3 Lacs Silver-250 gram Approx- 16,500	Gold-10 gram Approx- 40,000 Silver-100 gram Approx- 7,500/	Gold-10 gram Approx- 50,000	-
	(vii)	Other assets, such as values of claims / interests	-		- 1		-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl.	Description	Self	Spouse name (s)	Dependant-I		Dependant-
No			(Smt. Gita	(Son)	(Son)	3
	8	1	Kumari)	Nirankar		Ì
						100,000
(i)	Agricultural Land	1.17 Acre				
	- Location (s)	(Parrental	J	90		ļ
	- Survey number(s)	Land)	-			
	- Extent (Total measurement)	Vill- Rahimpur,	l	-	-	-
	- Current market	Rahmpur, Rahui				
	value	(Nalanda)			8	
(ii)	Non-Agricultural	(**************************************				
	Land					
	- Location (s)		2	g. <u> </u>		
	 Survey number(s) 	-	_	_	-	_
	- Extent (Total					
	measurement)					
	- Current market					
7:::5	value Buildings	-		Residential		
(1117)	(Commercial and			plot 900		
	residential)			Sqf.		
	- Location (s)			Khusharupur		
	- Survey number(s)	_		(Fatuha	-	-
	- Extent (Total	9		Patna.		
	measurement)			Aprox-3.5		
	- Current market			Lacs		j
	value			-		100 to 100 min
(iv)	Houses /					
	Apartments, etc.					
	- Location (s)	Parrental Home				İ
	- Survey number(s)	vill-Rahimpur,		•	9.)	-8
	- Extent (Total measurement)	Rahui Dist Nalanda	2			
	- Current market	(Bihar)	ļ	ĺ		
	value	803119			800	Ja - 1886 Jan 1886
(v)	Other (such as					
	interest in property)			•	-	••

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI.	Description	Name & address of Bank /	Amount outstanding	
No.	•	Financial Institutions(s) /	as	
		Department (s)	on	
(a)	(i) Loans from Banks	-	-	
	(ii) Loans from financial institutions	-	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-	

-			50 54 54 54 54 54 54 54 55 55 55 55 55 55
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity		-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	75	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also	82000/- (2022-23)	-
	Permanent Account Number (PAN)]	ADGPK-7893J	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		-
	(iii) Sales Tax [Only in case of proprietary business]		-
	(iv) Property Tax	-	

C Personal Detail GPF/CPF/PRAN No. PTS/BLA-1130 Gender (M/F)M (DD/MM/YYYY) Date of Birth (A/B/C) Class/Group В Cadre :-BIHAR VIDHAN SABHA SACHIWALAYA (Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) Home District Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Name of Employee: SANJAY KUMAR-3

Date: -06.02.2023

Designation:

ASSISTANT

Department:

BIHAR VIDHAN SABHA SACHIWALAYA